NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 723/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.09,2017

NAME OF THE PARTIES: M/s. Mann Infra Resources Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

Ashish O. halpuin Bracking Conpany Secretary All Lo

SIGNATURE

ORDER

CSP 722/230-232/NCLT/MB/MAH/2017

CSP 723/230-232/NCLT/MB/MAH/2017

CSP 724/230-232/NCLT/MB/MAH/2017

CSP 725/230-232/NCLT/MB/MAH/2017

CSP 726/230-232/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 13.9.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)